THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MORARJI R. DESAI): (a) and (b). A statement giving the required information is attached.

## STATEMENT

It is not possible to process waste silk in a cotton spinning mill. The machinery used for processing and spinning of cotton is entirely different from that required for processing and spinning of silk waste by virtue of the very nature of the raw material involved.

- 2. The total quantity of silk waste produced in India is of the order of about 19,00,000 lbs. At present there is only one spun silk Mill in India and this is located in Mysore State. The Mill has an installed capacity of 6,000 spindles and the annual requirement of this Mill is about 8 lakhs of lbs. of waste when the Mill works at full capacity.
- 3. The proposal of Assam Government for establishment of a spun silk Mill in Assam has been recommended by the Silk Board; this has, however, been deferred by the Planning Commission owing to the difficult foreign exchange position. The Central Silk Board has under consideration the question of setting up a third spun silk mill also.

## SELF-SUFFICIENCY IN SILK PRODUC-TION

- 817. SHRI M. VALIULLA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government have taken steps to make India self-sufficient in silk; and
- (b) what is the target period for achieving self-sufficiency in silk production?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MORARJI R. DESAI): (a) Yes, Sir.

(b) Efforts are being made for developing the sericulture industry

with a view to making the country self-sufficient by the end of the period of the Second Five Year Plan.

## FILMS ENTERED IN INTERNATIONAL FILM FESTIVALS

- 818. SHRI H. V. TRIPATHI: Will the Minister of Information and Broadcasting be pleased to state:
- (a) the names of films entered in various International Film Festivals since January 1957;
- (b) whether any of these films have been awarded any prize; and
- (c) the procedure followed by Government in selecting films for entry in such Festivals?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) and (b). A statement is placed on the Table of the House. [See Appendix XVIII, annexure No. 79.]

(c) The Central Board of Film Censors sends every month a list of films considered suitable for entry in International Film Festivals. The Film Federation of India has also been requested to send similar information. The films so recommended are previewed by a Screening Committee which includes officials of the Ministries of Information and Broadcasting, Education and Scientific Research and External Affairs. A standing list of films so approved by the Screening Committee is maintain-Films are selected from this standing list for entry in International Film Festivals according to the special requirements of each Festival.

ENQUIRY INTO INDUSTRIES UNDER SECTION (15) OF THE INDUSTRIES (DEVELOPMENT AND REGULATION)

ACT, 1951

819. Dr. R. B. GOUR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state: